GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 527 ANSWERED ON 13TH DECEMBER, 2018

QUADRI-CYCLE AS NON-TRANSPORT VEHICLE

527. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to introduce quadri-cycle as a non-transport vehicle under the Motor Vehicle Act to improve last-mile connectivity and private use; and

(b) if so, the list of the manufacturers of quadri-cycles in the country along with the details of different models being manufactured in this sector?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) Ministry has notified S.O. 5800 (E) dated 20.11.2018 whereby the Quadricycle has been included under the category of Non-Transport Vehicles to improve last-mile connectivity and private use.

(b) No such information is available with the Ministry.
